patterns of their index population in the base period (1958-59), movement of retail prices in the selected market during the period in question and supply position and ration items in the Fair Prices Shops.

Construction of shops in Munirka Vihar

- 404. SHRI K.S. RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) when the construction of shops in Munirka Vihar was undertaken by Delhi Development Authority and what was the target fixed for the completion and allotment of shops;
- (b) the number of shops being constructed and whether a restaurant is also being constructed over there:
- (c) the time by which the construction work of the market is expected to be completed and the allotment of shops proposed to be made;
- (d) whether some Delhi Development Authority offices are proposed to be shifted to this market and it so, when, and the reasons thereof; and
- (e) whether any shop is proposed to be allotted to the Munirka Vihar Welfare Association, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH): (a) to (c) The construction of shops in Munirka Vihar was undertaken in August, 1983. Twenty shops and one restaurant are under construction. The market is likely to be completed by November, 1986 and the allotment shall be made thereafter.

- (d) No. Sir.
- (e) No, Sir. The Nazual Rules-81 provide for allotment of built-up shops only by open auction or restricted tender as such no allotment can be made in favour of any person or association.

Opinion expressed by experts regarding use of tractor

- 405. SHRI E. AYYAPU REDDY: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether British Scientists, Dr. David P. Blight and Dr. Brennan D. Soane of the Scottish Institute of Agricultural Engineering (STATE) Penicuik (Edinburgh) have opined that the use of tractor in ploughing the land has been found harmful, as the bulky wheels damage the soil, restrict speed of roots and uptake of water and air and consequently affect the crop;
- (b) whether any research by Indian Agricultural Engineering Institute has been done on this aspect;
- (c) whether light tractor suitable to Indian conditions has been devised by the Indian Agricu'tural Research Institute; and
- (d) whether Union Government have allocated funds for research on improving agricultural implements for ploughing, sowing and harvesting?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. As a matter of fact, it is a very well recongised phenomenon wherein any kind of traffic leads to soil compaction. Heavier the traffic more is the compac-Over a period of time hard pan at 20-25 cms depth is formed which impedes the root growth and also the movement of water. But it is not irreversible and simple operation of deep removes it. In India trend is towards smaller tractors and hence problems arising from soil compaction are not alarming unlike the developed world. No harmful effects on soil physical properties have been observed due to compaction by the tractors used in India.

- (b) No, Sir. It is a relatively new Institute.
- (c) Small 4-wheel tractors are manufactured in India. Besides, power tillers

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which are 2-wheel tractors are also available.

(d) Yes, Sir. Indian Council of Agricultural Research have provided substantial funds for the development of improved inhlements covering seedbed preparation, sowing and harvesting etc.

Dryland farming in States

- 406. KUMARI PUSHPA DEVI: Will the Minister of AGRICULTURE be pleased to state:
- (a) the names of the States where dryland farming was taken up during Sixth Plan;
- (b) whether Government have reviewed the dryland farming programme undertaken in different States; and
- (c) if so, the details of sucess achieved in implementing the programme?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) During the Sixth Plan a number of State Sector and Central and Centrally Sponsored Dryland Farming Schemes were taken up in the States of Andhra Pradesh. Assam. Bihar, Gujarat. Haryana Himachal Pradesh, Jammu & Kashmir, Karnataka. Kerala, Madhya Pradesh, Maharashtra, Manipur, Nagaland, Orissa, Punjab, Rajasthan, Sikkim, Uttar Pradesh, Tamil Nadu Tripura and West Bengal.

· (b) and (c) Yes, Sir. Under these schemes comprehensive watershed development programmes have been undertaken over large areas.

[Translation]

Migration of rural people to big cities

- 407. DR. PRABHAT KUMAR MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whetaer rural people are migrating in large numbers and settling in big cities like Delhi; and

(b) if so, the pace of this exodus and the steps being taken by Government to check it?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):
(a) and (b) The overall growth of urban population in India during 1971-81 has been 38.6% Class-I cities have grown 4.6% and Class-II cities 4.2%. The increase in numbers has been from 107 million to 160 million people. Whereas about 60% of the growth is due to natural factors, around 40% is due to migration.

Following steps are being taken to check migrat on :—

- (i) Accelerate rural development and by providing more jobs in the rural sector.
- (ii) Development of small and medium towns to arrest exodus of people to big cities.
- (iii) Providing better quality of life and civic amentites in the rural areas.

[English]

Construction of rural godowns

408. SHRI KAMLA PRASAD SINGH: Will the Minister of AGRI-CULTURE be pleased to state:

- (a) whether the Committee appointed in 1983 by his Ministry found that farmers were not coming forward to use the rural godowns due to ignorance, smallness of their produce and cumber-some procedures involved, resulting in slow progress of constrution of rural godowns;
- (b) if so, the steps taken or proposed to be taken to educate the small and marginal farmers to use this facility and to make the procedures less cumbersome; and
 - (c) the number of rural godowns,